

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

IA Nos. 275/2021, 967/2020,
1159/2022, 1154/2024
In
CP (IB) No. 36/Chd/Chd /2017
(Admitted)

IN THE MATTER OF:

Shivek Lab Ltd.

...Petitioner

Under Section: 10, 54(1), 60(5) and 66(1), IBC 2016, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 04.07.2024.

-sd-
Court Officer

June 05, 2024
SM